

General Circular No 06/2016
FNo.01/34/2013 CL-V
Government of India
Ministry of Corporate Affairs

5th Floor, A Wing, Shastri Bhawan,
Dr. Rajendra Prasad Road, New Delhi - 110001.

Dated the 16th May, 2016.

All Regional Directors,
All Registrar of Companies,
All stakeholders.


Subject: Relaxation of additional fees and extension of last date of filing of various e-Forms under the Companies Act - reg.

Sir,

In continuation of this Ministry's General Circular No.03/2016 dated 12.04.2016, keeping in view of requests received from various stakeholders, it has been decided to extend the period for which the one time waiver of additional fees is applicable to all e-forms which are due for filing by companies between the 25th March 2016 upto 31st May 2016 as well as extend the last date for filing such documents and availing the benefit of waiver to 10.06.2016.

2. This issues with the approval of the Competent Authority.

Yours faithfully


(K.M.S. Narayanan)
Assistant Director

Copy to

1. E-Governance Cell.
- ✓ 2. File no.MCA/21/33/2016-e.gov cell.